- (a) whether the report of the Vijnan Assessment Committee Mandir considered by the recent conference of the Chief Ministers of States at Delhi in January
- (b) if so, which of the recommendations were accepted by them; and
- (c) which of the recommendations are being implemented?

THE DEPUTY MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (Dr. Mono Mohon Das): (a) Yes, Sir. The more important recommendations contained in the report were discussed.

(b) and (c) The proceedings of the Conference are yet to be confirmed by State Governments, after which only a clear picture will emerge.

ENCOURAGEMENT TO THEATRE CROUPS

- 161. SHRI M. P. BHARGAVA: Will the Minister of Scientific Research and CULTURAL AFFAIRS be pleased to state:
- (a) whether Government have giving drawn up any scheme for encouragement to theatre groups; and
- (b) if so, broad what are the features of the scheme?

MINISTER **SCIENTIFIC** THE OF RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) Yes, Sir.

- (b) (i) Under the programme of this Ministry, theatres are being built State Capitals, open-air theatres being put up in rural areas, grants are being given for production and construction of of new plays buildings.
- (ii) In addition, the Sangeet Natak Akademi gives assistance for production of plays, stage equipment and for publica ions of theatres etc. The Akademi held a Drama Competition and a National Seminar on drama. A

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National School of Drama has been set up by the Akademi for systematic training in dramatics. The 'Akademi Awards in the field of drama have helped to give recognition to theatr* workers.

to Questions

MOOSABAGH PALACE OF LUCKNOW—A PROTECTED MONUMENT

- 162. SHRI JUGAL KISHORE: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:
- (a) whether the Moosabagh Palace at Lucknow is likely to be declared a protected monument: and
- (b) if so, what is the historical importance of the Palace and how old this Palace is and who built the same?

THE DEPUTY MINISTER or SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS): (a) No, Sir.

(b) Does not arise.

SMALL SAVINGS SCHEME

163. SHRI BHUPESH GUPTA: Will the Minister of FINANCE be pleased to state the number of persons whose total savings under the Small Savings Scheme come to Rs. 10,000 or more?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): The Small Savings Scheme covers Post Office Savings Bank, Cumulative Time Deposits, National Plan Savings Certificates, Treasury Savings Deposit Certificates and Annuity Certificates, which are dealt with by a very large number of offices. It is not possible to maintain statistics of individual deposits or holdings which keep on changing constantly.

नियमों का हिन्दी में अनुवाद

१६४. श्री नवाबसिंह चौहान : क्या विधि मंत्री १३ दिसम्बर, १६६० को राज्य सभा में तारांकित प्रश्न संख्या ३५७ के दिये गये उत्तर को देखेंगे स्नौर यह बताने की कृपा करेंगे कि :

- (क) ग्रब तक विभिन्न मंत्रालयों ग्रीर विभागों से कितने नियम हिन्दी ग्रनुवाद के लिये प्राप्त हो चुके हैं;
- (ख) ऐसे कौन कौन से मंत्रालय या विभाग हैं जहां से ऐसे नियमों की प्रतियां अभी तक नहीं मिली हैं; और
- (ग) जो नियम प्राप्त हो चुके हैं उन में से कितनों का हिन्दी अनुवाद प्रारम्भ हो चुका है?

t [TRANSLATION OF RULES INTO HINDI

- 164. SHRI NAWAB SINGH CHAUHAN: Will the Minister of LAW be pleased to refer to the answer given to Starred Question No. 357 in the Rajya Sabha on the 13th December, 1960 and state:
- (a) the number of rules received so far from various Ministries and. Departments for Hindi translation;
- (b) the names of the Ministries or Departments from which copies of such rules have not been received: and
- (c) how many of the rules received have been taken up for Hindi translation?]

विधि उपमंत्री (श्री ग्रार० एम० हजरन-वीस): (क) १६३

- - (१) रक्षा मंत्रालय
 - (२) परराष्ट्र मंत्रालय
 - (३) पुनर्वास मंत्रालय
 - (४) म्रण्शक्ति विभाग
 - (४) योजना भायोग श्रीर

(६) शिक्षा मंत्रालय

(ग) २७

t[TH_E DEPUTY MINISTER or LAW (SHRI R. M. HAJARNAVIS): (a) 193.

- (b) Copies of such rules have not yet been received from the following Ministries or Departments:
 - (1) Ministry of Defence,
 - (2) Ministry of External Affairs,
 - (3) Ministry of Rehabilitation,
 - (4) Department of Atomic Energy,
 - (5) Planning Commission, and
 - (6) Ministry of Education.
 - (c) 27.]

PAPERS LAID ON THE TABLE

FOURTH ANNUAL REPORT OF THE NATIONAL COAL DEVELOPMENT CORPORATION* LTD. AND GOVERNMENT REVIEW ON THE WORKING THEREOF

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): Sir, I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy each of the following papers:—

- (i) Fourth Annual Report of the National Coal Development Corporation, Limited for the year 1959-60, together with the Auditors' Report and the comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government of the working of the National Coal Development Corporation Limited for the year ended 31st March, 1960

[Placed in Library. See No. LT-2652|61 for (i) and (ii)].